

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI
COURT-III

124/252/ND/2018

In the matter of :
Arham Infrastructure (P) Ltd

..PETITIONER

SECTION

Under Section 252

Order delivered on 14.9.2018

Coram :

Dr. Deepti Mukesh,
Hon'ble Member (Judicial)
Dr. V.K. Subburaj
Hon'ble Member (Technical)

For the Petitioner /Op. Creditor : Ms. Bharti Kashyap, Co. Secy

For the Respondent/Corporate Debtor :

For the Intervener : Ms. Kusum Yadav, Co. Prosecutor for ROC
Mr. Puneet Rai, St. Counsel for Income tax Deptt with Mr.
Manas Tripathi, Advocate

ORDER

Learned AR for the appellant is present. Ld. Company Prosecutor for ROC as well as Ld. Standing Counsel for Income tax Department are also present.

Heard. Order is reserved.



(DR. V.K. SUBBURAJ)
MEMBER (TECHNICAL)



(DR. DEEPTI MUKESH)
MEMBER (JUDICIAL)

Surjit